

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH: NEW DELHI**

O.A No. 2936/2017

This the 29th day of October, 2018

**Hon'ble Mr. Justice L. Narasimha Reddy, Chairman
Hon'ble Ms. Aradhana Johri, Member (A)**

Manoj Pande, aged 57 years,
S/o. Late Mathura Dutt Pande,
R/o. C I/37 Bapa Nagar,
New Delhi 110 003,
Presently working as Additional Member (Staff),
Railway Board,
Ministry of Railways,
New Delhi 110 001.Applicant

(By Advocate : Mr. Shaurya Sahay for Mr. Amit Kumar)

Versus

1. Union of India,
Through Secretary,
Department of Personnel and Training,
North Block,
New Delhi – 110 001.

2. Ministry of Railways,
Through its Secretary,
Rail Bhawan,
Rafi Marg,
New Delhi – 110 001.Respondents

(By Advocate : Mr. Krishan Kant Sharma)

O R D E R (O R A L)

Justice L. Narasimha Reddy, Chairman :

Learned counsel for applicant submits that he has been instructed by his client to withdraw the O.A and seeks permission.

2. Permission accorded.

3. The O.A is dismissed as withdrawn.

(Aradhana Johri)
Member (A)

(Justice L. Narasimha Reddy)
Chairman

/Mbt/